

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

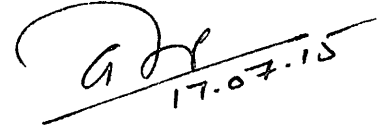
No. 720 /Confdl./2015
II-2-74/2009 (Part-4)

Dated 17th July, 2015

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of High Court Madhya Pradesh, Bench at Gwalior, is organizing 1 day "Regional Conference" on 25th July, 2015 from 10.00 AM at 'Hotel Adityaz', Airport Road, Opposite Deendayal Nagar, Gwalior.

The nominated Judicial Officers from District Gwalior, Vidisha, Shivpuri, Datia, Morena, Guna, Bhind, Sheopur, Shivpuri, Datia, Ashoknagar, Bhopal and Chhatarpur (55 Officers in all) whose names and postings figure in the endorsement are directed to attend the aforesaid conference.

BY ORDER


17.07.15

(VED PRAKASH)
REGISTRAR GENERAL


Endt. No. 721 /Confdl./2015
II-2-74/2009 (Part-4)

Dated 17th July, 2015

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyaachal Bhawan, Bhopal for information.
- 2.
1. Shri Kamal Singh Thakur, District & Sessions Judge, Gwalior.
2. Shri Ranjeet Singh Thakur, District & Sessions Judge, Vidisha.
3. Smt. Anjuli Palo, District & Sessions Judge, Shivpuri.
4. Shri Hariniwas Bajpai, District & Sessions Judge, Datia.
5. Shri Radha Kishan Gupta, District & Sessions Judge, Morena.
6. Shri Mohammad Shamim, District & Sessions Judge, Guna.
7. Smt. Meena Singh, Principal Judge, Family Court, Gwalior.
8. Shri Shyam Sunder Garg, District & Sessions Judge, Bhind.
9. Shri Shishir Kant Choubey, Special Judge SC/ST (P.A.) Act, Sheopur, under orders of transfer to Raisen as District & Sessions Judge, Raisen, w.e.f. 01.08.2015.
10. Shri Birendra Singh Patidar, A.D.J., Pichhore, District Shivpuri.
11. Shri Bharat Singh Ouhariya, Special Judge SC/ST (P.A.) Act, Datia.

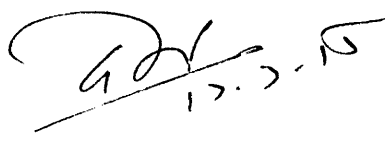
12. Shri Pavan Kumar Sharma, A.D.J., Lahar, District Bhind.
13. Shri Ashok Kumar Goynar, A.D.J., Chachoda, District Guna.
14. Shri Ajay Kumar Garg, I A.D.J., Dabra, District Gwalior.
15. Shri Vijay Malviya, I A.D.J., Ashoknagar.
16. Shri Krishnamurthy Mishra, I A.D.J., Sabalgarh, District Morena.
17. Shri Dinesh Chandra Thapliyal, A.D.J., Gohad, District Bhind.
18. Shri Ramesh Kumar Srivastava, I A.D.J., Jora, District Morena.
19. Shri Rajaram Bhartiya, I A.D.J., Mungaoli, District Ashoknagar.
20. Shri Padam Chandra Gupta, A.D.J., Ambah, District Morena.
21. Shri Sikandar Singh Parmar, A.D.J., Karera, District Shivpuri.
22. Shri Mahendra Singh Tomar, IV A.D.J., Bhind.
23. Shri Anand Kumar Chhapariya, A.D.J., Seodha, District Datia.
24. Shri Bhaiyya Lal Verma, II A.D.J., Sironj, District Vidisha.
25. Shri Thakurdas, II A.D.J., Sheopur.
26. Shri Naveen Kumar Sharma, VII C.J.Cl.-I & ACJM, Gwalior.
27. Shri Sanjay Kumar Gupta (Sr.), II C.J.Cl.-I & ACJM, Morena.
28. Shri Vipin Kumar Lavania, II C.J.Cl.-I & ACJM, Guna.
29. Shri Manoj Kumar Tiwari (Jr.), II C.J.Cl.-I & ACJM, Bhind.
30. Smt. Surekha Mishra, XVI C.J.Cl.-I & ACJM, Bhopal.
31. Shri Keshav Mani Singhal, AJ to C.J.Cl.-I & ACJM, Kolaras, District Shivpuri.
32. Shri Ramesh Kumar Murarilal Bhagwati, AJ to C.J.Cl.-I & ACJM, Vijaypur, District Sheopur.
33. Shri Jitendra Kumar Bajolia, II C.J.Cl.-I, Sheopur.
34. Shri Prahlad Singh Kameathiya, C.J.Cl.-I, Raghogarh, District Guna.
35. Shri Ramprakash Katroliya, C.J.Cl.-I, Aaron, District Guna.
36. Smt. Arti Arya Dube, II C.J.Cl.-I, Basoda, District Vidisha.
37. Shri Rakesh Bansal, II C.J.Cl.-I, Datia.
38. Shri Ravi Prakash Jain, C.J.Cl.-I, Bhandar, District Datia.
39. Shri Hemant Kumar Agrawal, C.J.Cl.-I, Mungaoli, District Ashoknagar.
40. Shri Alok Mishra, III C.J.Cl.-I, Vidisha.
41. Shri Matadeen Razak, AJ to C.J.Cl.-I, Pohari, District Shivpuri.
42. Smt. Abhilasha N. Mawar, C.J.Cl.-I, Kurwai, District Vidisha.
43. Shri Aashish Pratap Singh, C.J.Cl.-I, Bhitwar, District Gwalior.
44. Shri Ravindra Kumar Sharma (Sr.), III C.J.Cl.-II, Shivpuri.
45. Smt. Neelu Sanjeev Shringirishi, II C.J.Cl.-II, Nowgong, District Chhatarpur.
46. Shri Girraj Prasad Garg, I C.J.Cl.-II, Dabra, District Gwalior.
47. Shri Sachin Jain, III AJ to I C.J.Cl.-II, Guna.


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48. Shri Himanshu Kaushal, II AJ to I C.J.Cl.-II, Shivpuri.
49. Smt. Reetu Verma Katariya, C.J.Cl.-II, Lateri, District Vidisha.
50. Shri Deepak Choudhary, C.J.Cl.-II, Chanderi, District Ashoknagar.
51. Shri Balbir Singh Dhakad, C.J.Cl.-II, Khaniyadhana, District Shivpuri.
52. Shri Kamlesh Meena, III C.J.Cl.-II, Ashoknagar.
53. Shri Priyank Dubey, C.J.Cl.-II, Mehgaon, District Bhind.
54. Shri Gaurav Agrawal, I C.J.Cl.-II, Ambah, District Morena.
55. Ku. Chetna Paliwal, I C.J.Cl.-II, Ashoknagar.

With a direction to participate in the 1 day "Regional Conference" on 25th July, 2015 from 10.00 AM at 'Hotel Adityaz', Airport Road, Opposite Deendayal Nagar, Gwalior.

3. District and Sessions Judge Gwalior / Vidisha / Shivpuri / Datia / Morena / Guna / Bhind / Sheopur / Shivpuri / Datia / Ashoknagar / Bhopal / Chhatarpur for information and necessary action.
 - o The participating District & Sessions Judges have been permitted to use their Government vehicle for attending the aforesaid conference.
 - o You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Principal Registrar, High Court of M.P., Bench at Gwalior, Gwalior for information and necessary action.
5. The Member Secretary, MP SL SA, Jabalpur for information and necessary action in reference to letter No. 1154/2015, dated 08.07.2015.
6. The Registrar (District Establishment) High Court of M.P., Jabalpur for information and necessary action.
7. The Director, MPSJA, Jabalpur, for information and necessary action.


(VED PRAKASH)
REGISTRAR GENERAL